

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3659

ANSWERED ON:23.08.2004

ALLOCATION OF FUNDS TO ANIMAL WELFARE ADVISORY BOARDS

Choudhary Shri Nikhil Kumar;Shakya Shri Raghuraj Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of funds allocated to Animal Welfare Advisory Boards constituted throughout the country during the last two years, State-wise; and

(b) the details of functions and targets of these Boards?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRINAMO NARAIN MEENA)

(a) No funds were allocated to the State Animal Welfare Advisory Boards during the last two years.

(b) The functions and targets of these Boards are as given hereunder:-

(i) To serve as an advisory body to the State Government or local authority or any person on matters relating to prevention of cruelty to animals and promotion of animal welfare in general as also to implement and enforce the existing legislations concerning animals like the Prevention of Cruelty to Animals Act, 1960 and Rules framed there under and other State Laws in the respective States.

(ii) To encourage starting non-government organizations working for animals and to involve the general public particularly philanthropists and service organizations for the successful functioning of the organizations.

(iii) To promote humane education in schools and among the general public through publications of pamphlets, booklets, posters, slides, film shows, organizing training courses, conduct seminar, exhibitions etc.,

(iv) To get the offenders, who inflict cruelty to animals, prosecuted and convicted in appropriate courts.

(v) To advise the Government or any local authority or other persons in the design of slaughter houses or in connection with slaughter of animals so that un-necessary pain or suffering, whether physical or mental, is eliminated in the pre-slaughter stages, as far as possible, and animals are killed, wherever necessary, in a humane manner.

(vi) To take all such steps to ensure that unwanted animals are destroyed by local authorities, wherever it is necessary to do so, either instantaneously or after being rendered insensible to pain or suffering.

(vii) To encourage the formation of rescue homes, animal shelters, sanctuaries and the likes where animals and birds may find a shelter when they have become old and useless.